

(b) if so, the steps that are being taken to eradicate it from the area ;

(c) whether State Government has approached the Central Government for aid or grant in this connection ; and

(d) if so, the amount that has been sanctioned so far ?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) Yes.

(b) Two Malaria Control Units are working in the area.

(c) Yes.

(d) Rs. 4,56,225 in 1954-55 and Rs. 11,16,657 in 1955-56.

#### BOMBAY OIL REFINERIES

**\*1886. Shrimati Tarkeshwari Sinha:** Will the Minister of Transport be pleased to state :

(a) the tonnage of the carriage of refined products from the two refineries of Bombay round the coast of India in the year 1955 ; and

(b) the total import of crude oil for these two refineries from abroad to India during the same year ?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) 793,239 tons.

(b) 2,977,661 tons.

#### RAILWAY LINE BETWEEN SALEM AND METTUR DAM

**\*1888. Shri S. V. Ramaswamy:** Will the Minister of Railways be pleased to state :

(a) the terms of the agreement between the Government of Madras and the South Indian Railway Company, Ltd. for laying the Railway line between Salem Junction and Mettur Dam ;

(b) whether that agreement is still in force and the Mechei-Mettur Dam treated as an assisted siding for the Madras Government ;

(c) if so, whether the Railways have to obtain approval of the Government of Madras for incurring any capital expenditure in this section and whether there has been any improvement there ; and

(d) whether it is a fact that Mettur Dam Station is not electrified, even though the power house is located closely, that there is no goods shed, nor waiting room or even regular platform ?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) and (b). A statement is placed on the Table of the Lok Sabha. [See Appendix XI, annexure No. 11.]

(c) Yes, in view of the guarantee. Information is not readily available for the distant past, but in the last few years there has been no increase in the Capital outlay.

(d) The station is not electrified but there exist goods shed, waiting room and a platform.

#### WAGE STRUCTURE OF COAL INDUSTRY

**\*1890. Shri M. Islamuddin:** Will the Minister of Labour be pleased to state :

(a) whether the wage structure of the Coal industry is being reviewed by the All India Industrial Tribunal ; and

(b) if so, the findings of the Tribunal ?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) The question of wages of all categories of workers employed in coal mines was one of the issues before the All India Industrial Tribunal (Colliery Disputes).

(b) The award of the Tribunal was received on 30-4-56. The award is being examined and will be published in the Gazette shortly.

#### TENDER SYSTEM ON RAILWAYS

**\*1891. Shri U. M. Trivedi:** Will the Minister of Railways be pleased to state :

(a) whether the Railway Board has issued any specific instructions regarding the procedure to be followed for calling tenders ; and